

8A114/04

Registrar

20/10/05

List on before
Hon. Bench for
orders on 23/11/05

Registrar

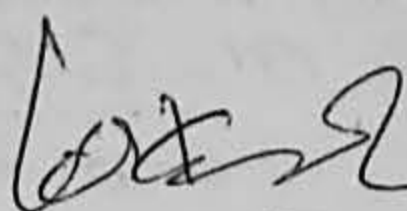
At 23.11.05

Hon. Mr. S.C. Chaube, AM.

Hon. Mr. K.B.S. Rajan, J.M.

None from the side of
applicant even in the revised
call. Sri Anil Kumar, counsel
for respondents is present.

It seems that applicant is
not interested in prosecuting
the case. Accordingly
Restoration Application No. 3998/05
is dismissed in default.



J.M.


AM

AL